## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

C.P No. 1099/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

N. R. Enterprises

V/s.

Shree Sukhkarta Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION		SIGNATURE
23	ME AHKUR.S.	KALAL	ADVOCATE	Andri
23	Adv. Yado	Bhargavan	Adv. for Petitional	Mila

## ORDER CP No. 1099/I&BP/CLB/MB/MAH/2017

For having the Petitioner Counsel stated that Settlement is likely to happen, place this matter for reporting Settlement on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)